



2026:AHC:9857

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 297 of 2026

Km Ritu @ Ritu Rani

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Amit Mishra
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Amit Mishra, learned counsel for the petitioner and Sri Brijesh Kumar Srivastava, learned Standing Counsel for the State.

2. The grievance of the writ petitioner is that she had applied for recruitment in pursuance of the advertisement published in the year 2023 being U.P. Police Constable Civil Police Direct Recruitment 2023 under SC category. The petitioner was to appear for PET (Physical Efficiency Test) on 25.02.2025, however, due to pregnancy, the petitioner could not appear on the said date and preferred an application on 04.03.2025 for fixing any other date, however, the said application has not been decided.

3. Learned Standing Counsel submits that though the writ petition has sought date on 04.03.2025 but the present writ petition has been presented before this Court on 09.01.2026 after a long span of time. He submits that there is nothing on record to show as to what prevented the writ petitioner in not approaching this Court and it is not a matter of right to get another date.

4. Bearing in mind the aforesaid facts and position, the writ petition stands **disposed of** leaving it open for the writ petitioner to approach the respondents in that regard.

January 14, 2026
R.S. Tiwari

(Vikas Budhwar,J.)